

NOTIFICATION


In pursuance of the provision contained in chapter XXXVI Para 699 & 702 of Civil Manual, 1986 and view of the directions given in the Hon'ble High Court letter No.X-0202/2001 dated 18/12/2001 the Principal District and Sessions Judge, Daman and Diu at Daman is pleased to declare the following holidays to be observed by the District and Sessions Court, Daman and Diu and all subordinate Civil and Criminal Courts in the Judicial District of Daman & Diu for the year 2014.

Sr. No.	Name of Holidays	Date and Month for the year-2014	Day
01.	New Year Day	1 st January	Wednesday
02.	Makar Sankrant / Id-e-Milad	14 th January	Tuesday
03.	Maha Shivrati	27 th February	Thursday
04.	Holi (2 nd Day Dhuli Vandan)	17 th March	Monday
05.	Gudhi Padwa	31 st March	Monday
06.	Ram Navmi	8 th April	Tuesday
07.	Dr. Babasaheb Ambedkar Jayanti	14 th April	Monday
08.	Good Friday	18 th April	Friday
09.	Buddha Pournima	14 th May	Wednesday
10.	Ramzan Idd	29 th July	Tuesday
11.	Independence Day	15 th August	Friday
12.	Ganesh Chaturthi	29 th August	Friday
13.	Mahatma Gandhi Jayanti	2 nd October	Thursday
14.	Dasera	3 rd October	Friday
15.	Additional for Diwali (1)	20 th October	Monday
16.	Additional for Diwali (2)	21 st October	Tuesday
17.	Additional for Diwali (3)	22 nd October	Wednesday
18.	Diwali	23 rd October	Thursday
19.	Hindu New Year	24 th October	Friday
20.	Moharram	4 th November	Tuesday
21.	Daman & Diu Liberation Day	19 th December	Friday
22.	Christmas Day	25 th December	Thursday
The following days are not notified as holiday as they fall on Second Saturday and Sunday			
23.	Republic Day	26 th January	Sunday
24.	Raksha Bandhan	10 th August	Sunday
25.	Gokul Ashtmi	17 th August	Sunday
26.	Bakri Idd	5 th October	Sunday
27.	Additional for Diwali (4)	25 th October	4 th Saturday

Under the paragraph 702 Chapter-XXXVI of the Civil Manual, Volume-I the Principal District Judge, Daman & Diu, also declare that the Civil Court in the District of Daman & Diu will remain closed of Summer vacation and winter vacation during the calendar year 2014 for the period shown below:

- [1] Summer Vacation 4 weeks 5th May, 2014 to 08th June 2014.
- [2] Winter Vacation 23rd December to 29th December 2014.

Daman.
Dated: 7/12/2013


[R. R. Deshmukh]
Principal District and Sessions Judge,
Diu and Daman,
At : Daman.

*all
Hols
AS*

Note : As per the direction by the Hon'ble High Court of Bombay vide letter No. X(GEN.)202/2007/576 dated 11/12/2007 that the Holidays and Vacations are likely to be modified in near future as per the recommendations of Shetty Commission and directions issued by the Hon'ble Supreme Court of India in Writ Petition No. 1022 of 1989 (All India Judge's Association V/s Union of India and others).